



## MEDIATION CENTRE

Rajasthan State Legal Services Authority  
Rajasthan High Court Old Campus, Jaipur Bench, Jaipur

(Phone: 0141-2227481, 2227555, 2227602 FAX, 2385877 Help Line 15100)  
(Website- www.rlsa.gov.in Email Address rj-slsa@nic.in, rlsajp@gmail.com)

### Cause List Date 14-12-2016

S. No.	Name of Mediator	Cases Title	Name of petitioner Advocate	Name of Respondent Advocate
1	Sh. G.K. Garg, Sr. Advocate	S.B. Arbitration Application No. 95/11 & 96/11 Praveen Kumar Jain Vs. Rajendra Kumar	Praveen Kumar	Ashish Jain
2	Sh. Mohd. Hanif RHS (Retd.)	S.B. Civil Misc. Appeal No. 1638/2010 Abdul Saeed Vs. Iqbal	Manoj Bhardwaj	Rajesh Kapoor
3	Sh. O.P. Sharam I, RHJS (Retd.)	D.B. Special Misc. Appeal No. 2547/2014 Smt. Poornima Vs. Rajesh Mahala	A.K. Bajpai	Suresh Sahni
4	Sh. Lal Singh Rao, RHJS (Retd.)	S.B. Cr. Revision No. 1428/2015 Smt. Sharda Devi Vs. State	Prahlad Sharma	Vijay Poonia
5	Sh. O.P. Sharam II, RHJS (Retd.)	S.B. Cr. Misc. Bail Application No. 14359/16 Om Prakash Meel Vs. State	Manish Gupta	Vikash Kumar Jakhar
6	Sh. Pankaj Gupta, Advocate	S.B. Civil First Appeal No. 552/03 Jameel Vs. Ekhlak	Ashok Sharma	Sudesh Bansal
7	Sh. Pankaj Gupta, Advocate	SB Civil Misc. Stay Application No. 360/07 in S.B. Civil First Appeal No. 537/07 Daulat Ram Sain Vs. Ganpat Lal	SC Gupta	VS Chauhan
8	Sh. J.P. Gupta, Advocate	S.B. Cr. Misc. Petition No. 4690/2016 Dr. Rajendra Garg Vs. State	Rajneesh Gupta	S. Gaharana
9	Rajendra Singh Shekhawat, Advocate	S.B. Cr. Revision No. 1068/2016 Om Prakash Verma Vs. Smt. Komal	Jitendra Pandey	
10	Rajendra Singh Shekhawat, Advocate	S.B. Cr. Misc. Petition No. 5363/16 Prakash Bamb@Mangal Chand Vs. Smt. Sunita	Jitendra Kumar Sharma	
11	Smt. Madhuri Singh, Advocate	S.B. Cr. Misc. Petition No. 4344/14 Vinod Kumar Vs. State	Vijay Poonia	A.S. Shekhawat
12	Smt. Madhuri Singh, Advocate	D.B. Civil Misc. Appeal No. 2180/16 & 2181/16 Pragati Kasliwal Vs. Kapil Jain	Rajesh Mootha	A.K. Jain
13	Raj kumar Yadav Advocate	S.B. Cr. Misc. Petition No. 4364/16 Tarun Chandak Vs. State	M.P. Singh	Virendra Godara
14	Smt. Sumati Bishoni, Advocate	S.B. Cr. Misc. Petition No. 3650/15 Smt. Leela Singhal Vs. State	Ajay Kumar Jain	S.C. Gupta
15	Sh. Ravi Bhojak, Advocate	S.B. Civil Writ Petition No. 8939/2016 Swati Aahuja Vs. Anuj Marwah	Ashok Mishra	Pankaj Gupta
16	Sh. Ashok Sharma, Advocate	S.B. Cr. Misc. Petition No. 3886/16 Manas Shivhare Vs. Apoorva Shivhare	M.M. Ranjan	Chandra Shekhar

#### NOTICE

Learned Advocates are requested to get such matters referred to Mediation Centre, which in their opinion can be mutually settled by the parties on persuasion by trained Mediators, especially the matters arising out of matrimonial/ family disputes - divorce petitions, maintenance, custody of children, suit for injunction and/or declaration, partition, specific performance, recovery of possession, money suits, disputes between the landlord and tenant, Negotiable Instruments Act, Company matters and the matters of like nature. Learned Advocates may also provide the list of such cases to the Deputy Registrar (Judicial) Rajasthan High Court, Bench at Jaipur.

By Order

  
13/12/16

Full Time Secretary, RHCLSC  
Mediation Centre,  
Rajasthan High Court,  
Jaipur

“Help The Needy –Timely Help May Create History”



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### Cause List Date 15-12-2016

S. No.	Name of Mediator	Cases Title	Name of petitioner Advocate	Name of Respondent Advocate
1	Smt. Kamala Jain, Advocate	S.B. Cr. Misc. Bail Application No. 11883/16 Ravi Kant Bhatia Vs. State	Shyam Kant Sharma	Pankaj Gupta
2	Sh. Vinodi lal Mathur Advocate	S.B. Civil Writ Petition No. 6591/07 Radhey Shyam Agarwal Vs. State	A.K. Bajpai	K.N. Gupta
3	Sh. Vinodi lal Mathur Advocate	S.B. Company Petition 31/12 M/s ABB Ltd. Vs. Instrumentation Ltd.	Angad Mirdha	V.K. Tamoliya
4	Sh. D.S. Vashishtha, RHJS (Retd.)	S.B. Cr. Misc. Petition No. 2288/15 Virendra saini Vs. Smt. Minakshi alias Monika	Saransh Saini	Sandeep Pathak
5	Sh. Ramavatar Sharma, RHJS (Retd.)	S.B. Civil Writ Petition No. 3616/2012 Dr. Jain Video on Wheels Vs. State	S.K. Tiwari	A.S. Rajawat
6	Sh. J.P. Sharma, RHJS (Retd.)	S.B. Civil Writ Petition No. 8152/2016 Smt. Kavita Bajya @ Guddi Vs. Shankar Lal	Y.C. Sharma	
7	Smt. Alka Bhatnagar, Advocate	S.B. Civil Transfer Application No. 116/2016 Smt. Upsna Baijal Vs. Abhijit Tandon	Sandeep Pathak	Rahul Agarwal
8	Sh. Ankur Rastogi, Advocate	S.B. Civil Misc. Appeal No. 758/12 Pankaj Sharma Vs. Smt. Meenakshi alias Keerti Sharma	Intjar Ali	Amit Punia
9	Sh. Shashi Bhusan Gupta, Advocate	S.B. Cr. Revision No. 1056/2009 Kajod Vs. Smt. Shanti Devi	Saransh Saini	D.K. Bhardwaj
10	Sh. Manish Kumawat, Advocate	S.B. Cr. Misc. Petition No. 1003/16 Rahul Badiwal Vs. State	Rajeev Surana	S.K. Saini

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